

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 299/9//HDB/2017
NAME OF THE COMPANY	LEPL Projects Limited
NAME OF THE PETITIONER(S)	Air India SATS Airport Services Pvt Ltd
NAME OF THE RESPONDENT(S)	LEPL Projects Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Abhijeet Talwar	ADVOCATE	abhijeett364@gmail.com 8074663733	

None appears for the Petitioner. Heard Abhijeet Talwar, Ld. Counsel for the Respondent.

Post the case on 01.02.2018.


Member (T)
Binnu


Member (J)